of the Chair

(ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. CA 11 of 2008) Union Government (Commercial) Compliance Audit Observations. [Placed in Library. See No. L.T. 8605/08] ...(Interruptions)...

SHRI C. RAMAC HANDRAIAH (Andhra Pradesh): Sir, will you expel everybody from the House? ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Shri Ramachandraiah, please sit down. ... (Interruptions)...

REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

SHRIMATI SYEDA ANWARA TAIMUR (Assam): Sir, I lay on the Table a copy (in English and Hindi) of the Fifteenth Report of the Committee on Empowerment of Women (2007-08) on the subject 'Working Conditions of Women in MTNL."

STATEMENT OF COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

सुश्री अनुसुइया उइके (मध्य प्रदेश): महोदय में, "केन्द्रीय लोक निर्माण विभाग (सी0पी0डबल्यू0डी0) में अनुसूचित जातियों और अनुसूचित जनजातियों के लिए आरक्षण और रोजगार" विषय पर इक्कीसवे प्रतिवेदन (चौदहवीं लोक सभा) के अध्याय-1 में अंतर्विष्ट सिफारिशों/समुक्तियों के संबंध में सरकार द्वारा की गई अंतिम कार्यवाही को दर्शाने वाले विवरण की एक प्रति (अग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूं।

RE. THE RULING OF THE CHAIRMAN

THE VICE- CHAIRMAN (PROF. P.J. KURIEN): If all of you take your seats, I am ready to listen to Mr. Ahluwalia or Smt. Sushma Swaraj. ...(Interruptions)... श्री अमर सिंह: (उत्तर प्रदेश): सर, मुझे भी बोलने दें।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): And, yes, I am ready to listen to you also. ...(Interruptions)... I am ready to listen to both of you. I will give two minutes to everybody, if all of you sit. If all of you stand, then, I cannot do anything. ...(Interruptions)... Smt.Sushma Swaraj, please take only two minutes.

* श्रीमती सुषमा स्वराजः (मध्य प्रदेश)ः उपसभाध्यक्ष जी, मैं जो विषय उठाने जा रही हूं, बहुत वेदना और आक्रोश के साथ उठाने जा रही हूं। सुबह हम लोग सदन में नहीं थे, हम एन0डी0ए0 के सांसद मानव श्रृंखला बना रहे थे, लेकिन बाद में हम लोगों को पता चला कि यहां ए0डी0एम0 के0 पार्टी के नेता डा0 वी0 मैत्रेयन ने एक विषय उठाया था। वह विषय उन्होंने कल भी उठाया था और कल जब उन्होंने यह विषय उठाया था तो श्री टी0आर0बालू जी, जोकि संबंधित विभाग के मंत्री है ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please wait for one second ...(Interruptions)... You can express your view. But be careful; you cannot criticise the ruling or decision of the Chairman. You can express your view.

SHRIMATI SUSHMA SWARAJ: Sir, I am expressing my view.

Papers Laid

THE VICE-CHAIRMAN (PROF.P.J. KURIEN): But you should be very careful with the wording, otherwise, I will expunge it. ...(Interruptions)... You are a very senior Member.

SHRIMATI SUSHMA SWARAJ: Sir, give me one minute. ... (Interruptions)

SHRI S.S. AHLUWALIA (Jharkhand): Will you expel the whole House? Cannot we say anything in the House? ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I did not say that.

SHRI S.S. AHLUWALIA: Can't we say anything in the House? Will you expel the whole House? ...(Interruptions)... You name the whole House. Then, everybody will go out. ...(Interruptions)... How can you want to run the Parliament like this? ...(Interruptions)...

SHRIMATI SUSHMA SWARAJ: Sir, I am expressing my view, and I will not say anything that will have to be expunged. ...(Interruptions)...

मैंने आज तक ऎसी कोई बात नहीं कहीं है, जो एक्सपंज करने के लायक हो, न मैं आज कहूंगी। आज हमारा मन बहुत दुखी है, हमारा मन इसलिए दुखी है, यह नहीं कि वह हमारी पार्टी के सांसद है, यह नहीं कि वह एनडीए के सांसद है, लेकिन वह इस सम्मानित सदन में एक सम्मनित पार्टी के नेता है और उन्होंने कोई प्रोवोकेशन का मौका नहीं दिया था, ...(व्यवधान)... वह वेल में नहीं आए थे। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please ...(Interruptions)... No; no; see, what has happened is as per the rules and you cannot question it. ...(Interruptions)... You can say you are sorry and nothing more than that. ...(Interruptions)...

श्रीमती सुषमा स्वराज: सर, रूल 255 का हवाला देकर उन्हें सदन से बाहर कर दिया गया। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): That is the decision of the Chairman. ...(*Interruptions*)... There is no question of criticising the decision of the Chairman. ...(*Interruptions*)... There is no question of it. ...(*Interruptions*)... You can say you are sorry but nothing more than that. ...(*Interruptions*)... Nothing more will go on record, except expression of sorrow. ...(*Interruptions*)...

श्रीमती सुषमा स्वराजः सर, इस संसद में यह मेरी पांचवी टर्म है, तीसरी टर्म राज्य सभा में, दो टर्म लोक सभा में। बहुत बार बहुत तरह की प्रोवोकेशन चलती है, ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): That doesn't mean that you can violate the rules. ...(Interruptions)...

श्रीमती सुषमा स्वराजः ऎसा कभी नहीं हुआ। ...(व्यवधान)... ऎसा कभी नहीं हुआ कि किसी पार्टी के नेता को नेम किया जाए। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): However, senior a Member is, he cannot violate the rules. ...(Interruptions)... Madam, you are a very senior Member. But however senior a Member is, can he violate the rules? ...(Interruptions)...

श्रीमती सुषमा स्वराजः सर, सीनियरटी का हवाला इसलिए नहीं दे रही हूं कि मैं वायोलेट करूं। मैं कह रही हूं कि मेरे इतने समय के दौरान ऎसा कभी नहीं हुआ कि किसी पार्टी के नेता को नेम किया गया हो। ...(व्यवधान)...

[RAJYASABHA]

of the Chair

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No; no; you can't compare it. ...*[Interruptions)...* No; no; that will not be going on record. ...*(Interruptions)...no;* no. See, you cannot directly or indirectly criticise the decision of the Chairman. ...*(Interruptions)...*

श्रीमती सुषमा स्वराज: सर, अगर चीजें रिकॉर्ड में नहीं जाएंगी, तो फिर डिसकस कैसे करें। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): There is no question of it. ...(Interruptions)... you cannot do so. ...(Interruptions)... Nothing will go on record. ...(Interruptions)...

श्रीमति सुषमा स्वराजः*

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I have to go by the rules. There is no question of it ...(Interruptions).... See, nobody is above the rules. I have to go by the rules only. ...(Interruptions)... Nothing will go on record. ...(Interruptions)...

SHRI S.S. AHLUWALIA: *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): You cannot criticise the ruling of the Chair.

"That is the rule," I said. ...(Interruptions)... That is the rule.

...(Interruptions)... Yes; Amar Singhji, what do you want to say?

श्री अमर सिंह: उपसभाध्यक्ष महोदय। ...(व्यवधान)...

SHRIMATI JAYANTHI NATARAJAN (Tamil Nadu): Sir, I am on a point of order. ... (Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) Yes; what do you want to say?

...(Interruptions)... Under what Rule? ...(Interruptions)...

SHRI JAYANTHI NATARAJAN: Sir, is it all right for the Chair to allow any discussion on Chairman's ruling? How can the hon. Members speak on the ruling of the Chairman? ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): That is already expunged. ...(Interruptions)... That is already expunged. ...(Interruptions)...

SHRIMATI JAYANTHI NATARAJAN: No; Sir, I am saying, can they speak about the ruling? ... (Interruptions)...

SHRI S.S. AHLUWALIA:*

SHRIMATI JAYANTHI NATARAJAN: I am raising the question to the Chair. Let the Chair answer. ...(Interruptions)... Let the Chair answer. ...(Interruptions)...

SHRI S.S. AHLUWALIA.*

SHRIMATI JAYANTHI NATARAJAN: You address the Chair.

...(Interruptions)... You address the Chair. ...(Interruptions)... I am also asking the Chair for clarification. ...(Interruptions)... I am also asking for a clarification ...(Interruptions)... Sir, I have every right to seek a clarification.

* Not recorded.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) Yes; Yes. I heard your point of order. ...(Interruptions)... Listen, please ...(Interruptions)... That is over. You raised a point of order. I heard your point of order. I allowed it and whatever is on the record against the ruling or criticising the ruling of the Chairman will be expunged. But 'expression of sorrow*, if it is there, it will remain on record.

श्री अमर सिंह: माननीय उपसभाध्यक्ष महोदय, मैं चेयर के प्रति, चेयरमैन के प्रति, प्रणाली के प्रति बहुत सम्मान के साथ यहां पर खड़ा हूं। मैं यहां किसी राजनीति के तहत नहीं खड़ा हूं और न मैं चेयरमैन के किसी आदेश की आलोचना सीधे या घुमा कर करने के लिए खड़ा हूं। मैं एक विनम्र अनुरोध और विनती लेकर खड़ा हूं। संसद में मैं बहन सुषमा स्वराज की तरह वरिष्ठ तो नहीं हूं , लेकिन मैंने भी 12 साल संसद में बिता लिए हैं। मैं बडी विनती के साथ, बहुत विनय के साथ यह कहना चाहता हूं कि नियम और प्रणाली, चाहे इस तरह बैठे लोग हों हमारे सत्ता दल के लोग, चाहे विपक्ष के लोग, चाहे बीच वाले लोग, सबके साथ एक जैसी होनी चाहिए। जो आप नियम की बात कर रहे हैं, वह शिरोधार्य है और उस नियम का पालन हम करने के लिए तैयार हैं,* यह हमारी विनती है। ...(**व्यवधान**)... हम विनती तो कर सकते हैं, हम विरोध नहीं कर रहे हैं, हम विनती कर रहे है।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): There is no selective application, श्री अमर सिंह: सर, हम वहीं कह रहे हैं कि रुल जो है, नियम जो है, * मैं यह कहना चाहता हूं , मैं कोई तुलना नहीं कर रहा कि ब0सपा0 ने क्या किया, उनके साथ क्या हुआ या कुछ दिन पहले हमारे कुछ सासंद वैल में गए तो उनके नाम bulletin में आ गए। मैं यह कहना चाहता हूं कि भा0ज0पा0 के साथी ...(व्यवधान)... तो फिर उनको क्यों नहीं निकाला गया।

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please finish now. That is okay. Pleaseconclude. *...(Interruptions)...*

श्री अमर सिंहः*

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): You cannot ask that question. No, श्री अमर सिंह:* ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): That is all. No. ... (Interruptions)...Please. No, please.

DR. K. MALAISAMY (Tamil Nadu): Am I not entitled to even a minute?

THE VICE-CHAIRMAN (PROF. PJ. KURIEN): Okay, just one minute.

DR. K. MALAISAMY: After listening to Shrimati Sushma Swaraj and Mr. Amar Singh,I feel that my job has become easy. Sir, I am not going to question the ruling. The rules are there. We have been a witness to how Dr. Maitreyan was representing his case here. As far as he is concerned, he was in his seat; he never moved out of his place. Even the AIADMK Members also did not move of their seat. ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): So, do you thing you can violate the rules and disobey the Chairman? DR. K. MALAISAMY: What I am trying to say is *...(Interruptions)...* THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Dr. Malaisamy, please sit down. What are you saying? We were all present here. As a Member, I was also sitting there and witnessing it. He was disobeying the Chair repeatedly, again and again. And therefore, naturally, the

^{*} Not recorded.

Chairman invoked the Rule. You have to go by that. You can only feel sorry. I am also feeling sorry for such a thing to have happened to a Member, but nobody can question the ruling of the Chairman and the ruling will stand, whosoever questions it. ...(Interruptions)...

DR. K. MALAISAMY: Sir, what I am ... (Interruptions) ...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, no. That is over. That is all. Shrimati Purandeswari. ...(Interruptions)...

DR. K. MALAISAMY: Sir, the only clarification that is required ... (Interruptions)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN) That is enough. No clarification on this now. ... (Interruptions)... Shrimati Purandeswari.

...(Interruptions)... Please. ...(Interruptions)...

DR. K. MALAISAMY: Sir, the only clarification ... (Interruptions)...

THE VICE-CHAIRMAN (PROF P.J. KURIEN): That is all. No clarifications ... (Interruptions)...

SHRI C. RAMACHANDRAIAH (Andhra Pradesh): Sir, where is the forum? Where do we move the case? There should be some ...(Interruptions)...

SHRI AMAR SINGH: The rule must be the same for everybody. BJP will ...(Interruptions)...

SHRI C. RAMACHANDRAIAH: No Member is ... (Interruptions) ...

Everybody behaves in the same manner.

DR. K. MALAISAMY: It should be applicable to everybody. ...(Interruptions)... श्रीमती सुषमा स्वराज: क्या ट्रेज़री बेंचिज ने कभी क्वेश्चन ऑवर डिस्टर्ब नहीं किया? ...(व्यवधान)...

DR. K. MALAISAMY: The House is meant for everyone ...(Interruptions)... Has such measure been taken?(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): You cannot question the ruling of the Chairman (*Interruptions*)...

श्री प्रकाश जावडेकर (महाराष्ट्र): सर, मुद्दा सभापति की रुलिंग का नहीं है, मुद्दा है कि सभासद काम कैसे करें। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF P.J. KURIEN): No, no. Don't question, *(interruptions)* श्री प्रकाश जावडेकर: सभासद काम कैसे करें, इसकी चर्चा हो रही है, सभापति की रुलिंग की नहीं। ...(व्यवधान)... सभासद के अधिकार की चर्चा हो रही है। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): You cannot question the ruling of the Chairman. ...(Interruptions)... You cannot question.

...(Interruptions)...

श्री प्रकाश जावडेकर : सभासद के अधिकार की चर्चा हो रही है, सभापति की रुलिंग की नहीं। ...(**व्यवधान**)... सभासद के अधिकार की चर्चा हो रही है। ...(**व्यवधान**)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, Please. (Interruptions)

श्री एस0 एस0 अहलुवालियाः यह मैंम्बर्स के अधिकार की बात है। ...(व्यवधान)... मैंम्बर के अधिकार का रक्षक कौन होगा। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, please.

श्री प्रकाश जावडेकर : सभासद के अधिकार की चर्चा हो रही है, सभापति की रुलिंग की नहीं। ...(**व्यवधान**)... सभासद के अधिकार की चर्चा हो रही है। ...(**व्यवधान**)...

श्री एस0**एस**0 **अहलुवालियाः** यह मैंम्बर्स के अधिकार की बात है। ...(व्यवधान)... मैम्बर के अधिकार का रक्षक कौन होगा। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please listen to the Parliamentary Affairs Minister. (Interruptions)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VAYALAR RAVI): Can I make a suggestion?

THE VICE-CHAIRMAN (PROF. PJ. KURIEN): Yes, please listen to the Parliamentary Affairs Minister. ... (Interruptions)...

SHRI AMAR SINGH: Tomorrow it could be Amar Singh and the day after it could be Sushma Swaraj. (Interruptions)

DR. K. MALAISAMY: This is*

THE VICE-CHAIRMAN: (PROF. P.J. KURIEN): Please listen to the Parliamentary Affairs Minister. (Interruptions)

श्रीमती सुषमा स्वराजः क्या इन्होंने कभी क्वेश्चन ऑवर डिस्टर्ब नहीं किया? ...(व्यवधान)... क्या इतनी बडी बात हो गई कि हम एक पार्टी के नेता को नेम करेंगे? ...(व्यवधान)... क्या इससे पहले क्वेश्चन ऑवर डिस्टर्ब नहीं हुआ? ...(व्यवधान)... कभी क्वेश्चन ऑवर डिस्टर्ब नहीं हुआ? ...(व्यवधान)... अभी तीन दिन पहले क्वेश्चन ऑवर डिसटर्ब हुआ। ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please listen. (Interruptions)

श्रीमती सुषमा स्वराजः तीन दिन पहले क्वेश्चन ऑवर डिस्टर्ब हुआ। आए दिन क्वेश्चन ऑवर डिस्टर्ब होता है।...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please listen to the Government. Please listen to what the Government has to say.

श्रीमती सुषमा स्वराज: क्या सत्ता पक्ष के लोगों ने कभी क्वेश्चन ऑवर डिस्टर्ब नहीं किया? ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. RJ. KURIEN): Please listen to the Parliamentary Affairs Minister. (*Interruptions*) Please listen to what he is saying. Listen to him. (*Interruptions*)

श्रीमती सुषमा स्वराजः क्या ट्रेज़री बेंचिज ने कभी क्वेश्चन ऑवर डिस्टर्ब नहीं किया? ...(**व्यवधान**)...

श्री एस0एस0 अहल्वालियाः सांसदों के अधिकारों की रक्षा हो। ...(व्यवधान)...

श्रीमती सुषमा स्वराज: क्या कभी सत्ता पक्ष के सदस्यों ने क्वेश्चन ऑवर डिस्टर्ब नहीं किमया? ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please listen to him. (Interruptions)

श्रीमती सुषमा स्वराजः सर, आज जो संसदीय कार्य मंत्रालय में राज्य मंत्री है, श्री वी0 नारायणसामी, इन्होंने दसियों बार क्वेश्चन ऑवर डिस्टर्ब किया, क्या उनको नेम किया गया? ...(व्यवधान)...

[RAJYASABHA]

of the Chair

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): No, Sir. I never did it. (Interruptions) I never did it. (Interruptions)

उपसभाध्य (प्रो0पी0जे0कूरियन): आप जरा मंत्री जी को सूनिए।

श्रीमती सुषमा स्वराजः मैं क्यों सुनूं उनको, आप जरा यह तो बता दीजिए।

श्री प्रवीण राष्ट्रपाल (गुजरात)ः आपको क्यों सुनेंगे...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please listen the Minister. ...(Interruptions).... Please listen the Government. ...(Interruptions).... Listen to him.(Interruptions)....

श्रीमती सुषमा स्वराज: क्या आपने कभी क्वेश्चन ऑवर को disturb नहीं किया ...(**व्यवधान**)... बीसियों बार सत्ता पक्ष ने क्वेशचन ऑवर को disturb किया है ...(**व्यवधान**)... मैत्रेयन जी वैल में नहीं गए ...(**व्यवधान**)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I cannot allow. ... (Interruptions) ... I

am bound by rules (Interruptions).... Please understand (Interruptions).... I am bound

by rules. ...(Interruptions).... I cannot allow you. ...(Interruptions)... I am bound by rules. ...(Interruptions)...

SHRI C. RAMACHANDRAIAH: Rule should be applicable to everybody. ...(Interruptions)...

SHRI S.S. AHLUWALIA: Where do we raise our voice? ...(Interruptions)... Which is the forum?(Interruptions)...

SHRI VAYALAR RAVI: Sir, I can answer him. ...(Interruptions)... I can answer him. ...(Interruptions)...

श्रीमती सुषमा स्वराज: सर, BAC की मीटिंग 4 बजे है, पार्लियामेंटरी अफेयर्स मिनिस्टर वहां बोलेंगे ...(व्यवधान)...THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Sushma/7. Amar Singh/7, Malaisamv//

and all leaders, you should understand the-position. I am bound by rules. I cannot, according to the rule, allow a discussion on that Yet I allowed you to express your sorrow and grievances. Don't go beyond that. This is my appeal and you have every right to meet the Chairman in the Chamber also. *...(Interruptions)...* You can make noise, but I will not yield to the pressure. As long as I am sitting here, I cannot allow the further discussion on this subject. I am i humbly and politely telling you that I cannot allow it.

SHRIMATI SUSHMA SWARAJ: We are not pressurising you. ...(Interruptions)... We are not pressurising you. Call us in the Chamber and sort this out. We are not pressurising you. This matter must be sorted out. मैं आपसे पूछना चाहती हूं कि क्या आपने personally कभी कोई सवाल disturb नहीं किया, क्या नारायणसामी जी ने कभी कोई सवाल disturb नहीं किया, क्या वॉयालार रवि जी ने कभी क्वेश्चन ऑवर को disturb नहीं किया ...(व्यवधान)... क्या उनको name किया गया है ...(व्यवधान)... आज हमने अंत में क्वेश्चन ऑवर को disturb किया क्या हमको किया गया है(व्यवधान)... why was that action taken against Dr. Maitreyan? हम यह पूछना चाहते हैं(व्यवधान)...

श्री अमर सिंह: हमारे अधिकार छीने जाएंगे, तो हम सदन में बोलेंगे, सदन में नहीं बोलेंगे, तो कहां बोलेंगे...(व्यवधान)...

श्री प्रकाश जावडेकर : सर, हम यहां नए सदस्य हैं, हम जानना चाहते हैं कि यह क्या हो रहा है, जरा खुलासा हो जाए ...(व्यवधान)...

SHRI C. RAMACHANDRAIAH: Without criticising, I am saying that it is absolute. ...(*Interruptions*)... Without criticising, I am saying that it is absolute. ...(*Interruptions*)...

SHRIMATI SUSHMA SWARAJ: He is one of the most decent Members. ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please listen to the Minister. ... (Interruptions)... Please listen to what he is going to say ... (Interruptions)...

श्रीमती सुषमा स्वराजः उन्हें जो बोलना है, वे बालें, आप यहां मत बुलवाइए उनको ...(व्यवधान)... आप लीडर्स की मीटिंग बुलवाइए, पार्लियामेंटरी अफेयर्स मिनिस्टर वहां बोलेंगे, यहां नहीं बोलेंगे ...(व्यवधान)... आप लीडर्स की मीटिंग़ बुलवाइए, ये वहां बोलेंगे ...(व्यवधान)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Let us hear what he is saying.(Interruptions)... Let us hear what he is saying.(Interruptions)...

SHRI S.S. AHLUWALIA: Call the meeting and discuss this matter. ...(Interruptions)... If we cannot raise our voice here, then, where to raise? ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please listen to the Minister. ...(Interruptions)... Why don't you listen to the Government?

SHRI S.S. AHLUWALIA: Let him call us in the Chamber, we will listen to him. ... (Interruptions)....

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): First you listen here. ...(Interruptions)... Please listen to the Government. ...(Interruptions)...

SHRI S.S. AHLUWALIA: It is the matter of our colleague. ...(Interruptions)

SHRIMATI SUSHMA SWARAJ: This matter cannot be sorted out in the House.

SHRIMATI SUSHMA SWARAJ: Sir, this matter cannot be sorted out here ...(Interruptions)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please, listen to Mr. Vayalar Ravi ... (Interruptions)...

SHRIMATI SUSHMA SWARAJ: This matter cannot be sorted out in the House. You call the leaders in the Chamber. There, we will listen to the Parliamentary Affairs Minister. This matter has to be sorted out ... (Interruptions)... This cannot be sorted out in the House ... (Interruptions)...

SHRI VAYALAR RAVI: Sir, I must make a statement. Sir, the decision of hon. Chairman cannot be changed by anybody ...(Interruptions)... There is the meeting of BAC at 4 o'clock ...(Interruptions)... This matter can be raised in the BAC meeting ...(Interruptions)...

श्रीमती सुषमा स्वराजः यदि आप BAC के मीटिंग में बात करना चाहते हैं तो हाउस को adjourn कीजिए और BAC में matter को sort our कीजिए ...(व्यवधान)...

SHRI S.S. AHLUWALIA: Sir, it is like you are taking away the Right to Speech of a Member under article 21 of the Constitution ...(Interruptions).

SHRIMATI SUSHMA SWARAJ: Mr. Vice-Chairman, Sir, the Parliaemntary Affairs Minister is saying that there is a BAC meeting at 4 o'clock. 3JN ^R ^ cl^r ^TOT adjourn

कीजिए और BAC की बैठक करवाइए ...(व्यवधान)... चार बजे तक हाउस adjourn कीजिए और BAC में matter को sort our कीजिए ...(व्यवधान)...

SHRI VAYALAR RAVI: Sir, no Member has a right to disturb the proceedings ... (Interruptions). It is the decision of the Chairman of the House ... (Interruptions).

श्रीमती सुषमा स्वराजः उपसभाध्यक्ष, महोदय, Parliamentary Afairs Minister कह रहे हैं कि चार बजे BAC की मीटिंग होगी। मेरा आपसे अनुरोध है कि आप चार बजे तक हाउस adjourn कीजिए और BAC में इस matter को sort out कीजिए, उसके बाद हाउस चलाइए ...(व्यवधान)... जब तक यह matter sort out नहीं होगा, तब तक यह गर्मी बनी रहेगी...(व्यवधान)...

SHRIC. RAMACHANDRAIAH: Let this matter be conveyed to BAC ...(Interruptions). श्रीमती सुषमा स्वराज: सर, आप चार बजे तक हाउस adjourn कीजिए और BAC में इस matter को sort out कीजिए ...(व्यवधान)...।

SHRI V. NARAYANASAMY: You cannot be like that. As the Parliamentary Affairs Minister has explained, at 4 o'clock, we can meet the Chairman ...(Interruptions). Let the House function ...(Interruptions).

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Nothing will go on record.

श्री एस0एस0 अहल्वालियाः*

श्रीमति सुषमा स्वराजः*

श्री प्रकाश जावडेकर :*

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Not on this issue. I heard the suggestion by the Deputy Leader of the Opposition to adjourn the House till 4 o'clock. But, on this question of a ruling by hon. Chairman, I cannot adjourn the House ...(Interruptions)...

SHRI S.S. AHLUWALIA:*

SHRI V. NARAYANASAMY: Sir, every Member is bound by the Rules book. Though every Member has the Right to Speech, he has also to obey the Rule book ...(Interruptions).

SHRI MATI SUSHMA SWARAJ:*

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Mr. Ahluwalia, please co-operate(Interruptions).

GOVERNMENT BILL

The University Grants Commission (Amendment) Bill, 1995

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to move for leave to withdraw the University Grants Commission (Amendment) Bill, 1995.

The question was put and the motion was adopted.

SHRIMATI D. PURANDESWARI: Sir, I withdraw the Bill.

^{*} Not recorded.